

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

| TRANSFER PETITION NO. | | | |
|----------------------------------|---|--|--|
| COMPANY PETITION/APPLICATION NO. | CP NO. 225/241//HDB/2017 | | |
| NAME OF THE COMPANY | Redson consultancy services Pvt Ltd | | |
| NAME OF THE PETITIONER (S) | Kandula Srinivasa Rao & another | | |
| NAME OF THE RESPONDENT(S) | Redson consultancy services Pvt Ltd &(07)others | | |
| UNDER SECTION | 241 | | |

Counsel for Petitioner(s):

| Designation | E-mail & Telephone No. | Signature |
|-------------|------------------------|-----------|
| PLS | 9849056652 | 4 |
| | | |
| | PCS | 0.0 |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------------|------------------------|-----------|
| NARCOHKOMARSANGARA | Shrocote In Rz | 9000666672 | 60 |
| | | | |

Heard Shri S. Chidambaram, Learned PCS for the Petitioner Company and Shri Naresh Kumar Sangam, Learned Counsel for the Respondent.

At the request of learned Counsel, post the case on 10.01.2018.

Member (T)

Member (J)

Bm